

**GOVERNMENT OF INDIA
DEVELOPMENT OF NORTH EASTERN REGION
LOK SABHA**

STARRED QUESTION NO:554
ANSWERED ON:04.05.2010
DEVELOPMENT PROJECTS FOR NORTH EAST
Dubey Shri Nishikant

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) whether a number of projects for the development of North-Eastern Region have been delayed beyond their targeted time of completion;
- (b) if so, the details thereof and the reasons therefor alongwith the time and cost overruns in such delayed projects, State-wise and project-wise;
- (c) the existing mechanism for monitoring/evaluation of the projects alongwith the periodicity of such monitoring/evaluation; and
- (d) the steps taken for speedy completion of the said projects?

Answer

MINISTER, MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI BIJOY KRISHNA HANDIQUE)

(a): The Ministry of DoNER sanctions the developmental projects in North Eastern Region under Non-Lapsable Central Pool of Resources (NLCPR), Special Bodo Territorial Council (BTC) Package and also through North Eastern Council (NEC). The completion of some of ongoing projects is delayed beyond target date of completion.

(b): The projects are implemented by State Governments. The main reason for their delay , inter-alia, includes the restricted working season due to heavy and prolonged rainy season in the North Eastern Region and limitation of technical & professional expertise. The State- wise lists of ongoing projects under NLCPR including BTC Package and NEC, where completion is delayed, along with time overrun, are at Annex-A&B, respectively. Cost overrun due to time overrun is not admissible under NLCPR scheme whereas no cost overrun due to time overrun is there in NEC projects.

(c): Monitoring of sanctioned projects is a continuous process. The projects are monitored regularly through Progress Reports, Utilization Certificates, Photographs and Inspection Reports of Nodal Officers of the projects submitted by the State Governments from time to time. Progress of the projects is also assessed in the various review meetings with the State Governments and field visits carried out from time to time. Chief Secretaries of the NE States are also responsible for quarterly review of NLCPR projects.

(d): In order to expedite implementation of the delayed projects, the review meetings with the State Government officers are arranged periodically. Training courses were organised for the officers of the North Eastern States in project management and implementation. Further, the earlier Guidelines of NLCPR were studied and amended in the interest of expeditious implementation of projects.